

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Show cause not filed -  
For admission  
Pabra 7/8 Berch

Free copy of order dt 8-8-00 given to both counsel.

Pabra 14/8

Pratap 14/8-00

17. Order dt. 06.07.2000.

Counter / show cause not filed.  
Id. Standing counsel wants 4 weeks time to file counter / show cause. Prayer is allowed. The matter is posted to 08-08-2000. As agreed by Id. Counsel for both sides adjd. to 8/8/2000 for hearing and final disposal at the stage of admission to be dispensed of on 8-8-2000 evening in the absence of counter / show cause.

J. S. Sena  
V. G. Jain

Member (S)

18. Order dated 8-8-2000

Heard Shri S. S. Sena, ln. counsel for the petitioners and Shri D. N. Meishra, ln. standing counsel for the respondents. Shri Sena ~~submits that~~ wants to withdraw this O.A. In consideration of this, the O.A. is disposed of as withdrawn. Stay order earlier passed stands vacated.

V. G. Jain  
Vice-Chief Justice

Member (S)